



RAHEJA QBE GENERAL INSURANCE COMPANY LIMITED

UIN Number: **IRDAN 141A00022V01201718**

Name of Add –On: **Tenants Improvement**

It is hereby agreed and declared that notwithstanding anything to the contrary in this policy or in any of its conditions that the Tenant's Premises: The Company will also pay in addition to the sum Insured for insured property, the cost of repairing or replacing damage to Insured's landlord's premises or property (other than glass) for which Insured is liable under the terms of lease or rental agreement arising from theft or attempted theft at the premises.